



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21/11/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATIONAL AND CHARITABLE TRUST
NAME OF THE RESPONDENT(S) : G V RAVI KUMAR
SECTION : 60 OF IBC

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYASITANKAR R. ASHOK KUMAR	Counsel for Applicant/ Successful Resolution Applicant	
2.	R. Meenakshi R:	Counsel for 5 th Respondent -	R. Meenakshi
3.	Aashish Jain & Co Chinna Abheem For Suleena & Suleena	Counsel for Respondents 1 & 2	Aashish
4.	G V RAVI KUMAR	RP	

ORDER

At request of the parties, list this matter on 16.12.2019 for passing orders.

-Sd-

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

(B. S.V. PRAKASH KUMAR)
Member (Judicial)